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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.54/2003

Thursday, this the 15th day of July, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman  
Hon'ble Shri S. K. Naik, Member (A)

Dr. Subodh Kumar Singh, c/o Dr. B.K.Verma  
Q.No.20, Dr. Baba Saheb  
Ambedkar Hospital, Rohini,  
Sector-6, Delhi-85

..Applicant

(By Advocate: Shri K.K.Patel)

Versus

Union of India through

1. Joint Director  
Estt. (Gaz.) Railway Board  
Rail Bhawan, New Delhi-1
2. General Manager  
Western Railways  
Head Quarter Office  
Church Gate, Mumbai - 400 020

..Respondents

(By Advocates: Shri Rajinder Khatter and Ms. Priyanka  
Mitra for Shri K.C.D.Gangwani for  
respondents)

O R D E R (ORAL)

Justice V. S. Aggarwal:

Learned counsel for applicant states that he would be submitting a representation within one month from today, so that the respondents can consider the facts and the circumstances. Allowed as prayed.

2. Subject to aforesaid, dismissed as withdrawn. If any representation is made by the applicant, the respondents should consider the same in accordance with law preferably within four months of the receipt of representation from the applicant.

S. K. Naik  
( S. K. Naik )  
Member (A)

V. S. Aggarwal  
( V. S. Aggarwal )  
Chairman

/sunil/